

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1498
TO BE ANSWERED ON 10.02.2021**

OVER BRIDGE IN MISRIKH

†1498. SHRI ASHOK KUMAR RAWAT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Union Government has taken or proposes to take any steps to set up an Over Bridge at the railway line crossing under Sandila-Bilhaur-Kachhona municipality/nagar panchayat of Misrikh in Uttar Pradesh;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

(SHRI PIYUSH GOYAL)

(a) to (c): As per information gathered, Level Crossings (LCs) Nos. 247, 248 & 249 fall under Sandila – Bilhaur - Kachhona municipality/ nagar panchayat of Misrikh in Uttar Pradesh. Joint feasibility study of these LCs has been carried out by Railways and State Govt. Road Over Bridges (ROBs) at LCs No. 247 & 248 are technically not feasible as per joint survey. ROB at LC No. 249 has been found feasible and the consent for cost sharing has been received on 22.12.2020 from State Government. This proposal has been taken up for sanction.
